

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 69 OF 2005

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

19/09/2005

Mr. R.R. Choudhary, Counsel for applicant.
Mr. M. Godara, Proxy Counsel for
Mr. Vinit Mathur, Counsel for respondents.

It has come to the notice
that the applicant, in this case,
has expired somewhere in July.
Let the case be listed on 09/11/05.

J. R. KAUSHIK
Judl. Member

09.11.05

Mr. R.R. Choudhary, Counsel for applicant.
Mr. M. Godara, Proxy Counsel for
Mr. V. Mathur, for respondents.

It has been brought to the
notice of the Court that the applicant has
expired somewhere in July. By now
more than three months have been elapsed.
No application for substitution
of the legal heir seems to have been
filed in this case. Hence the O.A. abates.

J. R. KAUSHIK
Judl. Member

Received by Registry
19/11/05

Part II and III destroyed
in my presence on 2/1/14
under the supervision of
Section officer as per
order dated 18/12/13

[Signature]
Section officer (Records)

2/1/14

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